

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 99/(MAH)/2014  
CA No.

CORAM:


Present:

SHRI SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: Mr. Ravi Chhedilal Soni  
V/s.  
M/s. Techseal Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Pankant Baxi i.b Baxi legal chambers	Advocate for Resp 3	

Order

CP No. 99/397-398/CLB/MB/MAH/2014

Respondent side is present. Petitioner side is absent. Pleadings are incomplete in this matter. Respondents are hereby directed to file reply within 15 days hereafter and rejoinder if any after 15 days thereof.

List this matter for hearing on December 9, 2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)